

आयकर अपीलिय अधिकरण, कोलकाता पीठ "सी", कोलकाता  
**IN THE INCOME TAX APPELLATE TRIBUNAL "C" BENCH: KOLKATA**

श्री संजय गर्ग न्यायिक सदस्य एवं श्री गिरीश अग्रवाल लेखा सदस्य के समक्ष  
[Before Shri Sanjay Garg, Judicial Member & Shri Girish Agrawal,  
Accountant Member]

**I.T.A. No. 1148/Kol/2019**  
**Assessment Year : 2014-15**

Heaven Tradecom Pvt. Ltd. C-525, Bagree Market, 71, Canning Street, 5 <sup>th</sup> Floor, Kolkata-700001.  (PAN: AACCH5368K)	Vs.	ITO, Ward-9(1), Kolkata
Appellant / (अपीलार्थी)		Respondent / (प्रत्यर्थी)

**CORRIGENDUM**

**Per Girish Agrawal, ACCOUNTANT MEMBER:**

At the time of scrutiny and disposing off the order, Registry correctly pointed out an inadvertent typographical error in I.T.A. No. 1148/Kol/2019 for AY 2014-15. The PAN has wrongly been mentioned as AACCM5368K instead of **PAN AACCH5368K**. Hence this corrigendum is issued to modify the order accordingly. The impugned order is hereby corrected and the PAN shall be read as **AACCH5368K**.

Hence this corrigendum is issued to modify the order accordingly.

Order is pronounced in the open court on 26<sup>th</sup> December, 2022

Sd/-  
(Sanjay Garg / संजय गर्ग)  
Judicial Member/ न्यायिक सदस्य

Sd/-  
(Girish Agrawal / गिरीश अग्रवाल)  
Accountant Member/ लेखा सदस्य

Dated: 26<sup>th</sup> December, 2022

SB, Sr. PS

Copy of the order forwarded to:

1. Appellant- Heaven Tradecom Pvt. Ltd.
2. Respondent – ITO, Ward-9(1), Kolkata
3. Ld. CIT(A)-15, Kolkata (Sent through e-mail)
4. Pr. CIT- , Kolkata
5. DR, Kolkata Benches, Kolkata (sent through e-mail)

True Copy

By Order

Assistant Registrar  
ITAT, Kolkata Benches, Kolkata